

(b) The details of cement imported during the last 3 years through the STC who were the canalising agency, are as under :

Year	Quantity (tonnes)	Value (Rs.)	Country
<i>(i) Ordinary Portland Cement (OPC) :</i>			
1985-86	3.29 lakh	24.82 crores	Poland, GDR, DPRK, Czechoslovakia, Romania.
1986-87	1.77 lakh	10.34 crores	Indonesia, DPRK, Czechoslovakia, Poland.
1987-88	—	Nil	—
<i>(ii) Rapid Hardening Portland Cement (RHPC)</i>			
1985-86	450	7.65 lakh	Japan, U.K.
1986-87	537.500	10.17 lakh	Japan, U.K., West Germany
1987-88 (Provisional)	582	25.76 lakh	Japan, U.K., West Germany

(c) Import of cement, presently being confined to special varieties only has no adverse effect on the domestic production.

[*Translation*]

Cases of employees pending with K.V.I.C.

10370. SHRIMATI VIDYAVATI CHATURVEDI : Will the Minister of INDUSTRY be pleased to state :

(a) the number of cases of the employees of the Khadi and Village Industries Commission and its sales centres pending with the Commission for decisions;

(b) the time since when these cases are pending with it;

(c) whether the Commission has taken any effective action on the cases pending; and

(d) if so, the details in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (d). The information is being collected and will be laid on the Table of the House.

[*English*]

World Bank assistance to ONGC

10371. SHRI RADHAKANTA DIGAL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Oil and Natural Gas Commission has sought World Bank assistance for implementing some of its projects;

(b) if so, the names of the projects for which the ONGC has sought assistance; and